

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3811
ANSWERED ON:22.03.2001
V.R.S. IN ITDC
DALPAT SINGH PARASTE;PAWAN KUMAR BANSAL

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) the details of procedures followed by the Government regarding VRS in ITDC;
- (b) the details of facilities available to employees opting for VRS;
- (c) whether the number of days salary fixed for payment under the Voluntary Retirement Scheme has been substantially reduced in case of hotels;
- (d) whether any negotiations have been carried out with the representative of unions of the workers in this regard;
- (e) if so, their response thereto and the reaction of the Government thereon; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI ANANTHKUMAR)

(a) & (b): ITDC has framed VRS for its employees based on the revised VRS Circulated by the Department of Public Enterprises for implementation in Public Sector Enterprises vide their OM No.2(32)/97-DPE(WC) dated 05.05.2000. Under the VRS adopted by ITDC the following facilities shall be available to the employees opting for it:-

- + Compensation/ex-gratia equivalent to salary (Basic Pay + DA) of 35 days for every completed year of service and 25 days for the balance of service left until superannuation subject to applicable ceilings.
- + One/Three months notice pay as per service conditions subject to remaining service until superannuation.
- + Besides employees seeking VRS are also entitled for terminal benefits viz. Provident Fund, Gratuity, Bonus, Leave Encashment, Travelling Allowance for final settlement.

(c): No Sir,, ITDC has formulated only one common scheme as stated above.

(d), (e) & (f): The scheme offered is as per guidelines of Government in this regard. The question of negotiations on this therefore does not arise.